

CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SHREENATH INDUSTRIAL INVESTMENT COMPANY LIMITED

Registered Office: 4, Chintan, Bhomeshwar Society, 1, Bajrangwadi, Jamnagar Road, Rajkot, Gujarat - 360002.

Corporate Office: Office No. 401, 4th Floor, 597, Rajshila Co-op. Society Ltd, Chira Bazar, J S S Road,
Marine Lines East, Mumbai – 400002, **Telfax No:** 022-22071707,

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This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Winsome Retails & Marketing Private Limited (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Shreenath Industrial Investment Company Limited (the 'Target Company' or 'SIICL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/21684/2014 dated August 4, 2014 should be read in conjunction with the Public Announcement filed on March 13, 2014 (Thursday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Nutan Saurashtra (Gujarati - Rajkot Edition) on March 21, 2014 (Friday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	March 13, 2014	Thursday	March 13, 2014	Thursday
Date of Detailed Public Statement	March 21, 2014	Friday	March 21, 2014	Friday
Date by which Draft Letter of Offer will be filed with the SEBI	March 28, 2014	Friday	March 28, 2014	Friday
Last date for a Competitive Bid, if any	April 16, 2014	Wednesday	April 16, 2014	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	April 24, 2014	Thursday	August 4, 2014	Monday
Identified Date	April 28, 2014	Monday	August 6, 2014	Wednesday
Date by which Letter of Offer will be dispatched to the Shareholders	May 6, 2014	Tuesday	August 13, 2014	Wednesday
Last date for Revising the Offer Price / Number of Equity Shares	May 7, 2014	Wednesday	August 18, 2014	Monday
Last Date of announcement containing reasoned recommendation by committee of independent directors of SIICL	May 8, 2014	Thursday	August 19, 2014	Tuesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	May 12, 2014	Monday	August 21, 2014	Thursday
Date of opening of the Tendering Period	May 13, 2014	Tuesday	August 22, 2014	Friday
Date of closing of the Tendering Period	May 27, 2014	Tuesday	Sept. 5, 2014	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	June 10, 2014	Tuesday	Sept. 19, 2014	Friday
Date of post offer advertisement	June 17, 2014	Tuesday	Sept. 26, 2014	Friday

All the other terms and conditions remain unchanged.

The Acquirer & its directors accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date: August 05, 2014

Place: Mumbai